

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1900
TO BE ANSWERED ON 06.12.2024**

HEALTHCARE SERVICES THROUGH NQAS

†1900. **SHRI PARBHUBHAI NAGARBHAI VASAVA:**
SHRI KANWAR SINGH TANWAR:
SHRI MUKESHKUMAR CHANDRAKAANT DALAL:
SMT. KAMALJEET SEHRAWAT:
SHRI AZAD KIRTI JHA:
SHRI BIPLAB KUMAR DEB:
DR. HEMANT VISHNU SAVARA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Ministry has made efforts to improve the quality of healthcare services in the country through the National Quality Assurance Standards (NQAS);
- (b) if so, the details along with the total number of health care facilities receiving certification from NQAS across the country including Uttar Pradesh, Tripura, Maharashtra and Palghar district, State and district-wise;
- (c) whether the Government is providing any assistance to various States for improving the quality of healthcare services in the country;
- (d) if so, the details thereof; and
- (e) the details of the funds sanctioned, released and utilised by various States particularly Uttar Pradesh so far to improve the quality of healthcare services?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) The Government of India has implemented the National Quality Assurance Standards (NQAS) which is a comprehensive framework established by the Ministry of Health and Family Welfare (MoHFW), aimed at ensuring and enhancing the quality of healthcare services provided at public health facilities.

Initially, the Standards were applied for District Hospitals, aiming to ensure that services provided through public health facilities are safe, patient-centric, and of assured quality. Subsequently, these standards were extended to Sub-District Hospitals (SDH), Community Health Centers (CHCs), Ayushman Arogya Mandir -Urban Primary Health Centres (AAM-

UPHC), Ayushman Arogya Mandir- Primary Health Centres (AAM-PHC), and Ayushman Arogya Mandirs Sub-Centers (AAM-SCs).

MoHFW has launched the virtual National Quality Assurance Standards (NQAS) assessment for Ayushman Arogya Mandirs (AAM) on 28th June, 2024.

MoHFW has launched the National Quality Assurance Standards (NQAS) for Integrated Public Health Laboratories (IPHLs) to enhance the accuracy and precision of testing processes and results on 28th June, 2024.

(b): The State/UT-wise details of NQAS certified healthcare facilities including Uttar Pradesh, Tripura, Maharashtra is at **Annexure-I**. There are 06 NQAS National certified facilities in Palghar district of Maharashtra.

(c) and (d): Public Health & Hospital is a State subject, hence, the responsibility of strengthening public healthcare system including improving the quality of health facilities, lies with the respective State/ UT Governments.

For improving the quality of healthcare services in the country through the National Quality Assurance Standards (NQAS), support is provided for capacity building for healthcare providers in NQAS-related activities and training, certification, and deployment of assessors for internal and external assessments at state and national levels. Financial aid is provided to address gaps in achieving NQAS certification, and public health facilities that attain NQAS certification are incentivized to sustain and improve quality standards. Furthermore, financial support is also extended for deploying dedicated human resources for quality, operationalizing State and District Quality Assurance Units, and conducting state and national-level NQAS assessments.

Additionally, NHM facilitates the sponsorship of candidates for the Post Graduate Diploma in Health Care Quality Management (PGDHQM) program offered by TISS, which is aligned with the objectives of NQAS.

(e) : Details of the fund approved and expenditure on Quality Assurance under National Health Mission (NHM) including Uttar Pradesh for the year 2023-24 at **Annexure-II**.

Annexure-I

Sl.No.	State/UT	Total NQAS Certified Facilities as on 31st October, 2024
1.	Andaman & Nicobar Islands	0
2.	Andhra Pradesh	2238
3.	Arunachal Pradesh	12
4.	Assam	588
5.	Bihar	35
6.	Chandigarh	14
7.	Chhattisgarh	295
8.	Daman and Diu & Dadar and Nagar Haveli	104
9.	Delhi	28
10.	Goa	16
11.	Gujarat	1584
12.	Haryana	326
13.	Himachal Pradesh	102
14.	Jammu & Kashmir	33
15.	Jharkhand	219
16.	Karnataka	913
17.	Kerala	247
18.	Ladakh	9
19.	Lakshadweep	0
20.	Madhya Pradesh	1997
21.	Maharashtra	104
22.	Manipur	6
23.	Meghalaya	2
24.	Mizoram	18
25.	Nagaland	23
26.	Odisha	866
27.	Puducherry	6
28.	Punjab	296
29.	Rajasthan	674
30.	Sikkim	18
31.	Tamil Nadu	965
32.	Telangana	645
33.	Tripura	64
34.	Uttar Pradesh	967
35.	Uttarakhand	22
36.	West Bengal	3152
	Total	16588

Annexure-II**State/UT-wise State Programme Implementation Plans (SPIP) Approval and Expenditure on Quality Assurance under National Health Mission (NHM) for the FY 2023-24****(Rs. in Cr.)**

Sl. No.	States/UT's	SPIP Approval	Expenditure
1	Andaman and Nicobar Islands	0.14	0.00
2	Andhra Pradesh	49.44	16.69
3	Arunachal Pradesh	3.51	0.40
4	Assam	32.27	22.91
5	Bihar	22.73	16.10
6	Chandigarh	1.47	0.75
7	Chhattisgarh	16.67	10.04
8	Dadra & Nagar Haveli and Daman & Diu	1.28	0.06
9	Delhi	18.06	2.27
10	Goa	2.92	1.21
11	Gujarat	41.43	42.96
12	Haryana	10.68	9.89
13	Himachal Pradesh	15.16	5.94
14	Jammu and Kashmir	8.31	3.69
15	Jharkhand	11.26	23.78
16	Karnataka	36.29	21.32
17	Kerala	49.04	7.77
18	Lakshadweep	0.32	0.00
19	Madhya Pradesh	129.59	115.28
20	Maharashtra	56.09	13.41
21	Manipur	5.81	0.69
22	Meghalaya	3.31	0.25
23	Mizoram	3.46	1.47
24	Nagaland	5.52	0.51
25	Odisha	40.63	24.02
26	Puducherry	2.35	0.39
27	Punjab	16.31	16.31
28	Rajasthan	154.59	75.22
29	Sikkim	2.68	2.06
30	Tamil Nadu	116.25	28.65
31	Telangana	33.62	6.68
32	Tripura	8.76	6.48
33	Uttar Pradesh	463.47	260.14
34	Uttarakhand	9.01	3.58
35	West Bengal	36.61	23.40
36	Ladakh	1.84	0.88
Total		1,410.901	765.188

Note:

1. SPIP Approval is as per the available Financial Management Reports submitted by State/UTs and are provisional.